

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-519**  
IB-657/ND/2021  
IA-4133/2024

**IN THE MATTER OF:**

Manish Aneja & Ors.

.....Applicant

**Vs.**

Revital Reality Pvt. Ltd.

.....Respondent

**SECTION**

U/s 7 IBC

**Order delivered on 27.09.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RP : Adv Rishabh Jain

**ORDER**

Due to paucity of time, list this matter on **21.10.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**